

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) Scattered unauthorised constructions have come up giving rise to the development of few colonies such as Pul Pehlad, Vishkarma and San-gam Vihar etc.

(c) Necessary Action under the relevant provision of the DMC Act is taken against unauthorised construction as and when noticed.

**Target for Saleable Steel for 1987-88 by SAIL**

792. DR. RATNAKAR PANDEY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Steel Authority of India Limited has drawn up any plan and fixed any target for saleable Bteel production for 1987-88; and

(b) if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) Yes, Sir.

(b) Targets of production of saleable steel for SAIL for 1987-88 are:

('000	tonnes)
Bhilai Steel Plant	2465
Durgapur Steel Plant	835
Rourkela Steel Plant	1200
Bokaro Steel Plant	2186
IISCO	550
SAIL	7235

**Incidents involving beating urn of! willing workers during CPWD Workers Strike**

793. SHRI S. S. AHLUWALIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that during the present strike

of the C.P.W.D. Employees, aoms striking employees have beaten the workers who were willing to work during the strike period;

(b) whether any F.I.R. was regie tered against them in concerned local police stations;

(c) if so, the number of such incidents in New Delhi/Delhi; and

(d) the number of persons invoked with their names and designations and details of departmental action initiated against each of them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

**Allotment of Plots under Naraina Warehousing Scheme**

794. SHRI DHULESHWAR MEENA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) Whether it is a fact that some Commercial/Industrial plots were allotted by the DDA in the Naraina Warehousing Scheme during the last four years;

(b) if so, what are the details thereof including the plot numbers, sizes of the plots, name of the parties to whom allotted and the grounds on which allotted; and

(c) how many other plots are there in the said Naraina Warehousing Scheme which are yet to be allotted with full details of the plots?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) As per list given in the Annexure. The plots were allotted as per the direction of the Hon ble High Court Supreme Court. (See Appendix (CXLIII) Annexure No. 44)